

(c) Does not arise.

**Exploitation of renewable sources of energy**

4144. SHRI KAILASH MEGHWAL: Will the Minister of ENERGY be pleased to state:

(a) the plans for harnessing the renewable sources of energy with particular reference to solar energy;

(b) how many units producing solar cookers and other appliances closed down during the last three years and the reasons therefor?

(c) the funds spent by Government in the shape of subsidy during the last three years and the recipients of these subsidies;

(d) whether there is any system of monitoring the disbursement of these subsidies; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The Annual Plan for 1990-91 envisages an outlay of over Rs. 125 crores for the development and utilisation of new and renewable sources of energy. It is *inter-alia*, proposed to install under the solar photovoltaic programme 2,000 street lighting systems, 50 water pumping systems, 1,000 domestic street lighting systems, and 100 KWp capacity in power plants and for various other applications. The solar thermal programme for 1990-91 includes installation of collector area of 30,000 square metres and promoting the use of over 31,000 additional solar cookers.

(b) About 33 such units have not renewed their registrations during the last three years without assigning any reasons.

(c) The Department of Non-Conventional Energy Sources has three programmes, namely, Biogas, Improved Chulha and Solar Thermal under which subsidies

are provided to various categories of users, such as Government and public sector organisations, autonomous and private organisations, and individual users. The total amount provided as subsidy under these programmes during the last three years is about Rs. 163 crores.

(b) Yes, Sir.

(e) Implementation of programmes, including disbursement of subsidies, is monitored by the Department of Non-Conventional Energy Sources and its Regional Offices, the State Governments and their Nodal Agencies for New and Renewable Sources of Energy, as well as by other organisations concerned, such as the Khadi and Village Industries Commission. In addition, utilisation certificates and field inspection reports are required to be furnished by the implementing agencies. Independent field surveys are also carried out to monitor implementation of the programmes.

[*Translation*]

**Quota of berths at Jhansi**

4145. SHRI RAJENDRA AGNIHOTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to increase the reservation quota in two-tier-AC coaches in the main trains passing through Jhansi; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) There is no proposal at present to increase reservation quota of two-tier-AC berths at Jhansi station.

(b) Does not arise.  
[*English*]

**Industries in Kerala**

4146. PROF. SAVITHRI LAKSHMANAN: Will the Minister of INDUSTRY be pleased to state:

(a) the number of small scale industries set up in Kerala during 1989;

(b) whether the rate of growth is lower than the previous years; and

(c) if so, the reasons therefor and the action taken or proposed to be taken in the matter?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Total number of SSI units set-up in Kerala during 1988-89 was 10,188.

(b) Growth in number of units set-up during 1988-89 over 1987-88 was 49% as against growth of 2% during 1987-88 over 1986-87.

(e) Does not arise.

#### **Accidents in Mines of ECL**

4147. SHRI HARADHAN ROY: Will the Minister of ENERGY be pleased to state the number of heating, fire, gas, inrush, inundation, subsidence and accidents in the underground mines of Eastern Coalfields Limited during 1989?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): The following incidents relating to heating, fire and subsidence have been reported by Eastern Coalfields Limited in 1989:—